

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 457 of 1999.

Monday this the 2nd day of August, 1999.

CORAM:

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

HON'BLE MR. J.L. NEGI, ADMINISTRATIVE MEMBER

Rachael Varghese,
Accountant,
Chengannur Head Post Office,
Chengannur P.O.,
Tiruvalla.

.. Applicant

(By Advocate Shri P.C. Sebastian)

Vs.

1. The Superintendent of Post Offices,
Tiruvalla Division, Tiruvalla.

2. The Chief Postmaster General,
Kerala Circle,
Thiruvananthapuram.

3. The Director General of Posts,
Department of Posts,
Dak Bhavan, New Delhi.

.. Respondents

(By Advocate Ms. I. Sheela Devi, ACGSC)

The application having been heard on 2nd August, 1999,
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The claim of the applicant is that she is entitled to be considered for promotion to the Higher Selection Grade-II w.e.f. 1.10.91, the date on which her immediate junior Shri P.K. Mathew was promoted. The applicant has filed this application as her representation in that regard did not evince any response from the respondents.

2. When the application came up for hearing on admission today, the learned counsel for the respondents stated that the application may be disposed of directing the second respondent to whom the representation has been forwarded, to dispose of the same within a short time.

3. Learned counsel for the applicant submits that the applicant will be satisfied if such a direction is given to the second respondent.

4. In the light of the above submissions made by the learned counsel on either side we dispose of this application directing the first respondent to forward the representation Annexure A-3 to the second respondent forthwith if not already forwarded and directing the second respondent to dispose of the same with a reasoned order within a period of three months from the date of receipt of a copy of this order. No costs.

Dated the 2nd day of August, 1999.


J.L. NEGI

ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

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LIST OF ANNEXURES REFERRED TO IN THE ORDER

Annexure A3, True copy of the representation dated 1.9.1998 submitted by the applicant to the 1st respondent.